

the State level Apex Housing Finance Societies either for undertaking or financing the land development and housing schemes including purchase of ready built houses/flats of registered Primary Cooperative House Building Societies through out the country. In the Union Territory of Delhi as on 31.7.1984 HUDCO has sanctioned 9 schemes worth Rs. 8.27 crores with HUDCO loan sanction of the order of Rs. 4.70 crores.

(iii) Central Government gives house building advance to Central Government employees who acquire flats through membership of cooperative group housing societies.

(iv) L.I.C. provides loan funds to the Delhi Cooperative Housing Finance Society Ltd. for release in turn to Group Housing Societies. LTC have already released Rs. 11.00 crores to DCHFS and has sanctioned another Rs. 1.60 crores recently.

The L.I.C. loan carries the rate of interest of 12% per annum payable half-yearly.

Report of APC

3138. SHRIMATI USHA PRAKASH CHOUDHARI: Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Agricultural Prices Commission had submitted to the Government reports on cost exercises in respect of various food crops and made recommendations for price fixation recently ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). The Agricultural Prices Commission, after considering the estimates of cost of production and other relevant factors, has submitted its Report on the Price Policy for Kharif Crops for the 1984-85 Marketing Season which contained its recommendations, *inter-alia*, on Paddy, Coarse Grains (Jowar, Bajra, Maize and Ragi) and Kharif Pulses (Tur, Moong and Urad). The Government have already fixed the procure-

ment price for varieties of paddy in the 'Common' group at Rs. 137 per quintal for the 1984-85 marketing season as recommended by the Agricultural Prices Commission. As regards other foodgrains, the prices recommended by the Commission are under the consideration of the Government.

Survey for Location of Fishing Harbours

3139. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) the various sites surveyed for the location of fishing harbours in the eastern and western coasts during the Sixth Plan ;

(b) the sites surveyed in Orissa coast for the location of fishing harbours in the above Plan period ;

(c) the names of places where fishing harbours have been constructed during the above Plan period ;

(d) the estimated cost of each fishing harbour ; and

(e) the progress made in setting up the fishing harbour in Orissa coast ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a)

East Coast

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|-----------------------|---|------------------|
| 1. Veerapandiapattnam | } | (Tamil Nadu) |
| 2. Tondi | | |
| 3. Tranquebar | | |
| 4. Machilipatnam | | (Andhra Pradesh) |
| 5. Paradip | } | (Orissa) |
| 6. Gopalpur | | |
| 7. Fraserganj | | (West Bengal) |

West Coast

- | | | |
|------------|---|---------------|
| 8. Mora | } | (Maharashtra) |
| 9. Revas | | |
| 10. Deogad | | |